

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
Through Physical Hearing/VC Mode (Hybrid)**

**ITEM No.13
C.P. No.109/BB/2023**

IN THE MATTER OF:

M/s. Align Axis Constructions Pvt. Ltd.	...	Petitioner
Vs.		
ROC, Karnataka	...	Respondent

Order under Section 252 of Companies Act, 2016

Order delivered on 28.03.2024

CORAM:

**SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner : Shri Ravikumar

ORDER

1. Heard the Ld. Counsel for the Petitioner.
2. In compliance to para no.3 of the Order dated 01.02.2024, Ld. Counsel for the Petitioner has filed his response/reply to the report filed by the ROC *vide* Diary No.1754 dated 18.03.2024. The same is taken on record.
3. List the case matter on **16.04.2024**.

**-Sd-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)**

**-Sd-
(K. BISWAL)
MEMBER (JUDICIAL)**

Anishma